

DIVISION BENCH

ITEM NO.127

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CA No.42/2023 IN APPEAL No.26/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SHASHANK SHARMA V/S DHANRAJ BUILDWELL PVT. LTD. & ORS.
UNDER SECTION	58(3) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Deepak Maurya, proxy for : *For the Appellant/Respondent in CA*

Sh. Vipin Kumar Kushwaha, Adv. : *No.42/2023*

Sh. Shivendra Bahadur, CGSC : *For the RoC*

Sh. Krishna Dev Vyas, Adv. : *For the Applicant in CA No.42/2023*

ORDER

CA No.42/2023

- 1.** The impleadment application has been filed, in which no reply has been received. Ld. Counsel representing the non-applicant respondent seeks and is granted two weeks time to file reply by serving an advance copy to the counsel opposite.
- 2.** The matter is adjourned for 18th March, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)
15th February, 2024**

*Bipul Kumar Tiwari
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**